

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No. 107

New IA(Com.A)- 159/2024

In

CP-229/2023

IN THE MATTER OF:

FEXPRIME FINANCE PRIVATE LIMITED

.....APPLICANT/PETITIONER

SECTION

U/s 66 of Companies Act, 2013

Order delivered on 13.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the RD : Ms. Jyoti Khurana, Advocate.

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA(Com.A)- 159/2024:-

This application has been filed seeking to prepone the date of hearing of the main matter i.e. CP-229/2023, which is listed on 03.06.2024.

List the matter on the schedule date i.e. 03.06.2024.

IA disposed of.

Sd/-

**(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**